## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.222/99 in O.A.NO.2910/97

Hon'ble Smt. Lakshmi Swaminathan, Member(J) Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 12th day of October, 1999

Shri Ram Kumar s/o Sri Bal Raj r/o T/502, Gali No.3 Prem Nagar Near Hanuman Mandir New Delhi - 8.

.. Petitioner

(By Shri Sanjay K. Dass, Advocate)

۷s.

Sri R.K.Mitra, DGM Delhi Milk Scheme Najabgarh Road West Patel Nagar New Delhi-8.

... Contemner

(By Shri V.S.R.Krishna, Advocate)

## ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Learned counsel for the petitioner submits that the petitioner has no further grievance as the respondents have fully complied with the Tribunals order dated 15.9.1998 in OA No.2910/97.

In the above circumstances CP No.222/99 is the respondent dismissed. Notice issued to discharged.

Member(A)

/rao/

(Smt. Lakshmi Swaminathan)

Member(J)